

**Power Projects**

1. Iddikki.
2. Kuttiyadi.

(b) None of the above schemes has so far been approved by the Planning Commission. The reports on the first three irrigation projects have been examined by the Central Water and Power Commission and a reply to the comments of the Central Water and Power Commission on these schemes is awaited. The project reports in respect of the remaining three are yet to be received from the State Government. The report on the Iddikki power project is being prepared by the Central Water and Power Commission and that on the Kuttiyadi power project is under their examination.

**Chandrapur Village**

**2468. Shri Dasaratha Deb:** Will the Minister of Community Development, Panchayati Raj and Cooperation be pleased to state:

(a) whether any representation from the people of Chandrapur Village, Dharmanagar in Tripura has been received raising objection to the naming of the Panchayat constituency; and

(b) if so, the reaction of the Government thereto?

**The Deputy Minister of Community Development, Panchayati Raj and Cooperation (Shri B. S. Murthy):** (a) and (b): A representation was received by the Tripura administration from a section of the people residing in Chandrapur area of Dharamanagar village (Revenue Mouza) for establishing a separate Gaon Sabha for them. Under Section 3 of the Uttar Pradesh Panchayati Raj Act, 1947, as extended to Tripura, a Gaon Sabha is to be established for every village (revenue Mouza) or group of villages (revenue Mouzas). A portion of Dharamanagar Mouza comprising only Chandrapur area could not therefore be taken out for the creation of a separate Gaon Sabha. Accordingly

the final statutory notification has been published.

**Kosi Canal**

**2469. Shri K. N. Tewary:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that his Ministry was approached by Bihar Government for the release of foreign exchange for the purchase of generators for construction of Kosi Canal structures;

(b) if so, the result thereof;

(c) whether it is also a fact that the construction of the bridge over the head regulators of the Kosi Barrage is held up for want of drawings and design from Central Water and Power Commission, and the same have not been sent to Bihar Government in spite of constant reminders; and

(d) if so, the reasons therefor?

**The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan):** (a) Yes.

(b) Foreign exchange to the extent of Rs. 6,66,450/- has already been released.

(c) No.

(d) does not arise.

**अफजलगढ़ में डाक की सुविधायें**

**२४७०. श्री प्रकाशवीर शास्त्री :**  
क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर प्रदेश में बन रहे कालागढ़ बांध के निकट बड़े नगर अफजलगढ़ में अभी तक विभागीय डाकघर नहीं खोला गया है;

(ख) क्या यह भी सच है कि इस स्थान पर तारघर भी नहीं है; और

(ग) सीमावर्ती उस प्रदेश की महत्वपूर्ण स्थिति को ध्यान में रखते हुए तथा एक महत्वपूर्ण मिंचाई केन्द्र होने के